

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI: THE 19TH JUNE, 1980.

NOTIFICATION
INCOME TAX

No.3484(F.No.197/157/79-IT(AI): In exercise of the powers conferred by clause (iv) of sub-section (230) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Cancer Patients Aid Association, Bombay" for the purpose of the said section for the assessment year(s) 1978-79, 1979-80 and 1980-81.

Sd/-

(B.M. SINGH)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy forwarded to:-

1. Cancer Patients Aid Association, Aid Disbursement Centre, 5, India House, Opp. G.P.O., Bombay-400001.
2. The Commissioner of Income-tax, Bombay City-IV, with reference to his letter No. BC.T.II/289(14)79-80 dated 26-3-80.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of O&M Services (IT), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T. Wing of C.B.D.T., New Delhi.
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9. Director of Training, IRS (IT), Staff College, Nagpur (5 copies).
10. Shri P.K. Kartha, Joint Secretary, Ministry of Law, Justice & Company Affairs (Department of Legal Affairs), New Delhi.

Sd/-

(B.M. SINGH)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

AUTHORISED FOR ISSUE

P.N. Verma

No. CC/IT(AI)/3275/995/RSP/80.

(P.N. VERMA)

ASSISTANT DIRECTOR OF INSPECTION (RS&P).

* SHARMA *